

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3536

ANSWERED ON:11.12.2001

INCLUSION OF KOCH - RAJBANGSHIS AND ADV ASIS OF ASSAM IN STS LIST

SANSUMA KHUNGGUR BWISWMUTHIARY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government propose to include the Koch-Rajbangshis and Adivasis of As&am in the STs List;
- (b) if so, the details thereof, including the action taken so far in this regard;
- (c) whether the indigenous bonafide Scheduled Tribes and their concerned different tribal organizations and tribal leaders as well have so far been consulted by the Union Government in this regard;
- (d) if so, the details thereof, including the dialogue processes taken, if any, so far;
- (e) if not, whether the Union Government propose to impose a detrimental policy decision upon the indigenous STs at the cost of their overall interests which may obviously, endanger their question of survival and existence, their growth and development, their limited quantum of political rights and scope in different fields, including employment opportunities, and such many other serious and sensitive areas; and
- (f) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a)& (b) There is a proposal to include 6 communities in the list of Scheduled Tribes of Assam.
- (c) to (f) The provisions of Article 342 of the Constitution of India and modalities approved for deciding such claims lay down consultation only with the concerned State Government, Registrar General of India and National Commission for SCs and STs. The approved modalities ensures that only genuine communities are notified as Scheduled Tribes.